

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.414**  
**Appeal No.232/ND/252/2022**

**IN THE MATTER OF:**

Income Tax Officer, Ward 22(1),	...	Appellant
Versus		
Registrar of Companies, Delhi & Ors. (M/S	...	Respondent
Safir International Tours & Travel Agency		
Private Limited)		

**Order under Section 252 of Companies Act, 2013.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	Mr. Puneet Rai, Adv. along with Mr. Nikhil Jain, Adv.
For the Respondent	:	

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 25.04.2023.

**Sd/-**  
**(Court Officer)**